

RECEIPT OF HOUSE RENT

(Under Section 10 (13A) of Income Tax Act)

Received a sum of Rs. 24,000/- (Rupees.....)

TWENTY FOUR THOUSAND ONLY

from <TAXPAYER NAME> towards

The rent @ 8000/- per month from JAN 2020

to MAR 2020 in respect of House No. 137

situated at 137, BCMC LAYOUT, KANAKPURA ROAD, BANGALORE, KARNATAKA,

INDIA. PINCODE - 123456

Affix One
Rupee
Revenue
Stamp



Date

05 Jan 2020

Signature of the House Owner

Name <House Owner Name>

Address 13/B, ABC Colony,
Bangalore, Karnataka, India.

Pincode - 123456

PAN ABCDE1234F